NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 24/NCLT/AHM/2017 With Gujarat High Court CA no. 539 of 2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

Name of the Company:

MR Organosys Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 VAIBHAUI PARIKH

APVOCATE

PETITIONER

1

2.

ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

Learned Counsel for Petitioner requested time to file Affidavit of Undertaking of Transferee Company in respect of disputed Tax Liability pending before Tax Authorities.

List the Matter on 24.05.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of May, 2017.